1921 Budget (General), 1958-59- [RAJYA SABHA] General Discussion 192

insulated power cables, however, selfsufficiency is likely to take some time, although a few schemes nave been approved for their manufacture.

PAPERS LAID ON THE TABLE

FOURTH ANNUAL REPORT OF HINDUSTAN HOUSING FACTORY PRIVATE LTD., AND THE AUDITORS' REPORT

THE MINISTER OF WORKS, HOUS-ING AND SUPPLY (SHRI K. C. REDDY): Sir, I beg to lay on the Table, under sub-section (1) of section 639 of the Companies Act, 1956, a copy of the Fourth Annual Report of the Hindustan Housing Factory Private Limited for the year ending the 31st July, 1957, together with a copy of the Auditors' Report and the comments of the Comptroller and Auditor-General of India thereon. [Placed in Library. See No. LT-552/58.]

NOTIFICATION PUBLISHING AMENDMENTS
IN CINEMATOGRAPH (CENSORSHIP)
RULES, 1951

THE PARLIAMENTARY SECRETARY TO THE MINISTER OF INFORMATION AND BROADCASTING (SHRIG. RAJAGOPALAN): Sir, on behalf of Shright B. V. Keskar, I beg to lay on the Table, under sub-section (3) of section 8 of the Cinematograph Act, 1952, a copy of the Ministry of Information and Broadcasting Notification G.S.R. No. 17, dated the 6th February, 1958, publishing further amendments in the Cinematograph (Censorship) Rules, 1951. [Placed in Library. See No. LT-569/58.]

Notification publishing amendments in Coffee Rules, 1955

THE MINISTER OF COMMERCE (SHRI N. KANUNGO): Sir, I beg to lay on the Table, under sub-section (3) of section 48 of the Coffee Act, 1342, a copy of the Ministry of Commerce and Industry (Department of Commerce and Light Industries) Notification S.O. No. 11, dated the 6th February,

1958, publishing further amendments in the Coffee Rules, 1955. [Placed in Library. See No. LT-570/58.]

ELECTION TO THE EMPLOYEES' STATE INSURANCE CORPORATION

MR. CHAIRMAN: Shri M. John, being the only candidate nominated for election to the Employees State Insurance Corporation, I declare him duly elected to be a Member of the said Corporation.

We take up the Budget discussion.

THE BUDGET (GENERAL). 1958-59
—General Discussion

Mr. CHAIRMAN: Shrimati Savitry Devi Nigam.

श्रीमतो सावित्री निगम (उत्तर प्रदेश): सभापति महोदय, प्राइम मिनिस्टर द्वःरा पेश किये गये इस कांशस, केयरफुल ग्रीर कुद्र कुछ प्रोग्नेसिव बजट का मैं हार्दिक स्वागत करती हुं।

श्रोमन्, इधर कु अदिनों से वातावरण अजि थकाने वाला था, कुद्र रुपुमर्स से भरा हुम्रा था भौर एल० म्राई० मो० के झमेले द्वारा यह मिजरेबिल ग्रोर समिप्रिंग मा हो रहा था। इस बजट से जन-मानस को कुछ राहत सी मिली है और सब ने शान्ति का अनुभव किया है । यही इस बजट की सब से बड़ी विशेषता है। भले ही प्राडम मिनिस्टर साहब को प्रसन्नता नहीं हुई कि यह बजट उन्हें पेश करना पड़ रहा है, किन्तू आदमी के बनाये हुने प्लान्स के उत्तर एक इनए५िटेबिल शक्ति का जो स्रन्तिम निर्णय होता है. उसी को बिना किपी अपनाद के श्रेष्ठ मानते हुये उनके इस प्रकार वजट मूब करने का में हार्दिक स्वागत करना हं श्रौर में समझती हूं कि यह देश में नव सौभाग्य लाने वाला होगा ।